

Regional Office of JDMC

1291. SHRIMATI BASAVARAJES-
WARI:
SHRI G.S. BASAVARAJU:

Will the Minister of TEXTILES be pleased to state:

(a) whether Jute Development Manufacturers Council (J.D.M.C.) have a proposal to open regional offices in all the metropolitan cities;

(b) if so, the number of regional offices opened by the Jute Council so far with details thereof; and

(c) to what extent, opening of such office will improve its performance?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (KUMARI SAROJ KHAPARDE): (a) Yes, Sir. There is a proposal to open regional offices in some cities in a phased manner.

(b) No office has so far been opened.

(c) It is proposed to assign to these offices the following tasks:

- i) Export Registration on behalf of the office of Jute Commissioner, their respective regions.
- ii) Disbursement of assistance under Internal Market Assistance and External Market Assistance Schemes.
- iii) Market Development activities for diversified jute products.

External Trade Policy for Jute

1292. SHRI ABDUL HAMID: Will the Minister of TEXTILES be pleased to state:

(a) whether there is any external trade policy on Jute products; and

(b) if so, the salient features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (KUMARI SAROJ KHAPARDE): (a) and (b) Export of jute goods is guided by the following main guidelines:—

- i) Export of Jute Carpet backing cloth to North America is canalised through State Trading Corporation and is subject to price control restrictions.
- ii) Exports to Rupee-trading countries viz. USSR, Romania, Poland, East Germany and Czechoslovakia are guided by the annual Trade Plan Provisions.
- iii) Exports of Jute goods other than those mentioned in (i) and (ii) above are allowed on decontrolled basis to all destinations except to prohibited countries.
- iv) In the case of participation in global tenders for Hessian and Sacking STC has been designated as the nodal agency.
- v) The registering authority for exporters of jute goods is the office of the Jute Commissioner.

Agro Forestry in States

1293. SHRI RADHAKANTA DIGAL:
SHRI SRIBALLAV PANI-
GRAHI:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether any review has been made

on the implementation of agro-forestry in the country;

(b) if so, the work done by different State Government on agro forestry so far;

(c) whether the agro forestry will continue during the Eighth Five Year Plan; and

(d) if so, the amount earmarked therefor?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) There is no separate Central scheme of Agro-forestry being implemented in the Ministry of Environment and Forests. However, agro-forestry practices are promoted under the farm forestry programme which is being implemented in all the States.

(b) The progress of agro-forestry work done is not reported by different States.

(c) and (d). The Eighth Five Year Plan is at the formulation stage.

Licences for Sugar Mills in Cooperative Sector

1294. **SHRI ARVIND TULSHIRAM KAMBLE:** Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the number of applications received

by Union Government for the licensing of sugar factories in the cooperative sector;

(b) the number of new licences issued;

(c) the number of proposals for such licences which were rejected and the reasons therefor; and

(d) the number of licences proposed to be given to Maharashtra during the current year and the details of such factories?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SUKH RAM): (a) As on 15.7.1989, 95 applications have been received for establishment of new sugar factories in the cooperative sector during the 7th Plan period.

(b) 41 letters of intent have been issued for setting up of new cooperative sugar factories till 15.7.1989.

(c) Out of 95 applications, 15 applications have been rejected for the reasons like inadequate availability of sugarcane, non-fulfilment of distance criterion, etc.

(d) So far, 15 letters of intent have been issued for the establishment of new cooperative sugar units of 2500 TCD each during the current year (season 1988-89) in Maharashtra State. Details of these cases are given in the statement below.